CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. NO. 201 OF 2013

Wednesday, this the 11th day of December, 2013

CORAM:

HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

- R.Aravinaksha Kurup
 Postal Assistant
 Vadakumthala East
 Residing at Saranam, Puthan Sanketham,
 Koivila PO, Kollam District 691 590
- 2. Thankamani P
 Postal Assistant
 Kalayapuram
 Residing at Rajbhavan
 Edakkidam PO, Ehukone
 Kollam District 691 505
- 3. K.C.Unnikrishnan Pillai
 Postman Karunagepalli HO
 Residing at Kaleeckal Veedu,
 S.W Thazhava, Thazhava PO
 Kollam District 690 523
- 4. B.Ajaya Kumar
 Postman Kollam HO
 Postal Assistant Pallithottam
 Residing at Kalluvila Puther Veedu (Aryamritham)
 Peroor, Thattrkonam PO, Kollam 691 005 ...

Applicants

(By Advocate Mr.V. Sajith Kumar)

versus

- Union of India represented by Secretary to Government
 Department of Posts
 Governmetn of India
 New Delhi – 110 001
- 2. The Chief Postmaster General Kerala Circle, Trivandrum 695 001
- 3. The Senior Superintendent of Post Office Calicut 691 001

Respondents

(By Advocate Mr. Sunil Jacob Jose, SCGSC)



The application having been heard on 11.12.2013, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER

When this Original Application is taken up for consideration, it is submitted by the learned counsel on both sides that the reliefs sought for by the applicants have already been granted to them. The order passed by the Office of Chief Postmaster General on November 26, 2013 in this regard has been produced. It is taken on record and marked as Annexure 'X'.

2. In view of the above development, the Original Application is **closed** as infructuous. No costs.

Dated, the 11th December, 2013.

K GEORGE JOSEPH ADMINISTRATIVE MEMBER JUSTICE A.K.BASHEER
JUDICIAL MEMBER